

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP 1545(IB)/(MB)2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2018**

NAME OF THE PARTIES: **Cotmac Industrial Trading Pvt. Ltd.**

v/s.

Raj Process Equipments & System Pvt. Ltd.

UNDER SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

Order

5. CP 1545(IB)/(MB)2017

None Present. List this matter on 19.07.2018.

Sdl-

RAVIKUMAR DURAISAMY
Member (Technical)

Sdl-

B.S.V. PRAKASH KUMAR
Member (Judicial)